

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**T.P. No. 74/NCLT/AHM/2017 (New)
Madhya Pradesh High Court Indore Bench C.P. No. 38/2016 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.10.2017**

Name of the Company: **SEZ Indore Ltd., Crystal
Crystal IT Park Indore Ltd
With
M.P Audiogik Kendra Vikas Nigam (Indore) Ltd.**

Section of the Companies Act: **Section 391-394 of the Companies Act, 1956**

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	<i>TARAK DAMANI</i>	ADVOCATE FOR TRANSFEROR & TRANSFEREE COMPANIES		<i>Tarak Damani</i>
2.				

ORDER

Learned Advocate Mr. Tarak Damani i/b Learned Advocate Mr. B.K. Damani present for Petitioner.

Proof of publication filed.

Proof of service of notice on statutory authorities filed but it appears that 30 clear days not yet over.

No representations received from statutory authorities.

List the matter on 01.11.2017.

1 Nov 2017
**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 9th day of October, 2017.